

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 773**  
**TO BE ANSWERED ON THE 10th February 2025**  
**FLIGHT OPERATIONS AT GAGGAL AIRPORT**

**773. MS. INDU BALA GOSWAMI**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) whether various Airlines have raised demand for enhancing flight services to increase the number of flights at Gaggal Airport;**
- (b) if so, the details thereof;**
- (c) whether any decision has been taken by the Government on the said demand; and**
- (d) if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)**

**(a) to (d): With the repeal of the Air Corporation Act in March 1994, Indian domestic aviation has been fully deregulated. Airlines are free to select markets and routes, induct any aircraft type, and operate in compliance with the Routes Dispersal Guidelines (RDG) issued by the government. Therefore, the decision to introduce air services to or from any airport including Gaggal depends on the airline operator's operational and commercial viability.**

**The present scheduled flight connectivity of Gaggal Airport is placed at Annexure.**

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**Annexure**

The present scheduled flight connectivity of Gaggal Airport is as follows:

<b>Airport</b>	<b>No. of scheduled aircraft movements (arrival + departure) per week</b>	<b>Airlines operating</b>	<b>Cities connected</b>
Gaggal	64	IndiGo, Alliance Air, Spicejet	Delhi, Shimla, Chandigarh